

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.210 – IA 449 of 2022
In
CP(IB) 678 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Anika Industries Pvt Ltd
V/s
Biopac India Corporation Ltd

.....Applicant

.....Respondent

Order delivered on 28/09/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Saurabh Jhaveri, Liquidator
For the Income Tax : Ms. Pankti Shah, Adv.

ORDER

IA 449 of 2022

Learned Counsel Ms. Pankti Shah for Income Tax Department states that there are no objections from the Department. Learned Liquidator Mr. Jhaveri, Liquidator in person states that RoC is also served and service affidavit is filed. None appears for RoC. One more notice through email be sent to RoC and, as a last chance, RoC to file its reply within two weeks'.

List on 18.11.2022

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**